

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) No.415/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M.

Name of the Company		Anil Steels -Vs- AD Electrosteel Co.(P) Ltd		
Under Section		8 & 9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1	ARUN G	UMA, FCA	On Gehalf 128	Aen-971
2.	ADITYA	GARODIA ADVOCI	470 ON Behlf of Reported	Hungaria.

ORDER

Ld. Pr. CA on behalf of RP and the Ld. Counsel for the corporate debtor are present.

Ld. Counsel on behalf of RP submitted that CoC meeting is to be convened and notice has already been published and prays for time for filing progress report.

List it on 23/10/2017.

(Jinan K.R.) Member (Judicial)